

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.CONE/H CJ/COMMITTEE/2016/09

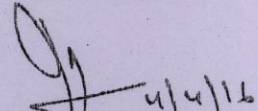
Date : 04.04.2016

In partial modification of this office order No.CONE/H CJ/COMMITTEE/2016/07 dated 30.03.2016, Hon'ble the Chief Justice has been pleased to reconstitute the Committee as follows :-

1. Hon'ble Mr. Justice Mohammed Rafiq
2. Hon'ble Mr. Justice Mahesh Chandra Sharma
3. Hon'ble Mr. Justice Kanwaljit Singh Ahluwalia

for the purpose of purchase of new vehicles & accessories for the Chief Justice/Judges/Officers of the Subordinate Judiciary, mileage of vehicles and other ancillary matters.

BY ORDER

  
4/4/16  
REGISTRAR GENERAL